

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 142 of 1995

Wednesday this the 19th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Anithakumari M.K.
Clerk,
Regional Passport Office,
Cochin, Ernakulam.
2. V.Reeja, Clerk,
Regional Passport Office,
Thiruvananthapuram.
3. C.Jayasree,
Edavalathuthezham House,
Karapparamba PO, Kozhikode. Applicants

(By Advocate Mr. D.Sreekumar)

Vs.

1. Union of India, represented by the
Secretary to Government of India,
Ministry of External Affairs,
New Delhi.
2. The Staff Selection Commission,
represented by its Secretary,
C.G.O. Complex, ~~Ministry of External Affairs~~,
Block No.12,
Lodhi Road, New Delhi-110 003.
3. The Regional Passport Officer,
Cochin, Ernakulam.
4. The Regional Passport Officer,
Thiruvananthapuram.
5. The Regional Passport Officer,
Kozhikode. Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

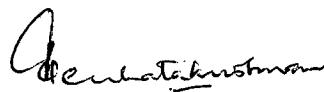
A Statement has been filed by the Senior
Central Government Standing Counsel today to the

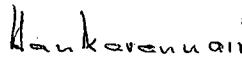
effect that applicants herein have passed the examination. Annexure.R1 produced by respondents also states:

"....Anitha Kumari, M.K., Roll No.6210037, Rank No.SLA/075, Ms.Jayasree C. Roll No. 6210040, Rank No.SLA/081 and Ms.Reeja Vallittayil, Roll No.6210047, Rank No. SLA/029 who are the applicants....have qualified the special qualifying examination 1993 for regularisation as L.D.C."

2. We record the submission noticing the declaration of results. It is unnecessary to issue any directions in the application and it is accordingly disposed of. No costs.

Dated the 19th day of April, 1995.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures

1. Annexure-R1: True copy of the Letter No.23/1/93-EHQ/XIX dated 23.2.1995 issued by the 2nd Respondent to the 3rd respondent.